

the subject has been received by the Government from the Calcutta Clearing Agents Association.

Tourists' Hotels

**8267. Shri Baburao Patel:
Shri Onkar Lal Berwa:
Shri Hardayal Devgun:
Shri Jagannath Rao Joshi:
Shri Beni Shanker Sharma:**

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the amount to be spent on the Tourists' Hotels to be set-up during the next five years;

(b) whether Government propose to set up these hotels in collaboration with the private sector or foreign hoteliers; and

(c) if so, the details of such collaboration?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) The estimated cost of construction of the hotels proposed to be put up in the public sector during the next five years is Rs. 10,76,99,000. In addition, several hotel projects have been planned by private entrepreneurs in Calcutta, Visakhapatnam, Madurai, Vijayawada, Hyderabad, Madras etc. The estimated cost of construction of these hotels in the private sector is not available.

(b) and (c). There is no proposal at present under consideration for collaboration of Government with either the private sector or with foreign parties for setting up hotels in public sector. If any such proposal emerges it will be considered on merits.

Dry Dock at Visakhapatnam

**8268. Shri V. Narasimha Rao:
Shri M. S. Murti:**

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that a budget allotment of Rs. 50 lakhs was provided for the year 1966-67 for the construction of Dry Dock at Visakhapatnam;

(b) whether subsequently a part of the budgeted amount was dropped; and

(c) if so, the reasons therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes, Sir.

(b) and (c). The budget provision of Rs. 50 lakhs was reduced to Rs. 15 lakhs in the revised estimates for the year (1966-67) for construction of Dry Dock as the revised proposal for construction of a bigger Dock was still under consideration of Government at that time. The budget provision of Rs. 50 lakhs was made on the assumption that the project would be sanctioned during the year. However, the examination took some time and the Project was not sanctioned during the year.

The Project has since been sanctioned by the Government.

परिसीमन आयोग

**8269. श्री धुलेश्वर मोना :
श्री हीरजी भाई :
श्री भालजी भाई परमार :**

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि परिसीमन आयोग ने राजस्थान में अनुसूचित आदिम जातियों की बहुसंख्या होने के बावजूद भी वहाँ के अनुसूचित आदिम जाति के क्षेत्रों के लिए गैर आदिम जातियों की एक जनरल सीट की व्यवस्था की है ; और

(ख) यदि हाँ, तो उसके क्या कारण हैं ?

विधि मन्त्रालय में उपमन्त्री (श्री बा० रा० चव्हाण) : (क) और (ख) सदस्यगण सम्भवतः राजस्थान के अनुसूचित क्षेत्रों के प्रति निर्देश कर रहे हैं। डुंगरपुर जिले में चार निर्वाचन क्षेत्रों में से एक और बांसवाड़ा जिले में चार निर्वाचन क्षेत्रों में से एक साधारण निर्वाचन क्षेत्र है, जब कि अन्य तीन अनुसूचित जनजातियों के लिए आर-